## IN THE HIGH COURT OF M.P. JABALPUR ORIGINAL JURISDICTION IN THE MATTER OF THE COMPANIES ACT, 1956 AND IN THE MATTER OF M/S. NARMADA PLASTICS PVT. LTD. (IN.LIQN.) C.P.NO.10/2007

(SALE NOTICE)

Pursuant to the orders dated 04/02/2011 of the Hon'ble High Court of M.P., Jabalpur ,sealed tenders are invited from the prospective buyers for purchase of the assets "ON AS IS WHERE IS AND WHATSOEVER THERE IS BASIS" as under:

Lot No.1: Lease Hold Land (Lease from MPSIDC), Area:- 19.30 Acres, khasra No.279/1, 279/2, 298, 301/1 to 301/4, 302,303,304, P.H No. 34. Inner Part of Gondia to Balaghat Main Road, Rajegaon, at Village-Rajegaon, Teh. & Dist.-Balaghat (M.P). Factory Shed & Buildings:- Tap Plant Shed, Store Room, Godown, Office, Scrap Store Room, Mess Building, Time office, Room, Labour Quarters (25 Nos.). Plant and Machinery:- Tap Plant -I (Big)- Air compressor -1 no.(18 kv motor), Cooling system-1no., Cheese Winder Machine- 2no. Tap Plant -II (Small)-Dryer Machine-1 no, Air compressor -1 no (5HP motor), Cheese Winder Machine- 2 no., Circular loom machine-31 nos., Creel Machine-124 nos, Electrical Installation etc. Transformer with substation, Cap.-800KVA, Sub panel, control panel, and main control panel etc. Other Misc. Assets:- Vehicle- Kawasaki Bajaj Bike (1995) (1 no.), Silver coins big -21 nos, silver coins small -3 no., gold plated ear rings nose rings, silver bowl -1 no., Aluminium box -1 no., Mess Utensils etc.

Reserve price Rs.70 Lacs, EMD Rs.10 lacs.

- 1. Inspection of the above properties can be had between 11:00A.M. to 4:00 P.M. on 16/03/2011 and 17/03/2011.
- 2. The Offer Form along with "TERMS AND CONDITIONS OF SALE" can be had from the Office of the Official Liquidator, Indore (M.P.) during the office hours on payment of Rs.1,000/- by Demand Draft or cash.(NON REFUNDABLE & NON ADJUSTABLE).
- 3. Tenders are invited in sealed covers marked as "Offer for Lot No.1 in the matter of M/S. NARMADA PLASTICS PVT. LTD. (IN-LIQN.)" should be accompanied with Bank Draft/Pay Order for the amount of EMD( Interest Free) for lot No.1 offered; drawn in favour of "OFFICIAL LIQUIDATOR, M/S. NARMADA PLASTICS PVT. LTD. (IN-LIQN) PAYABLE AT INDORE.
- 4. Tenders complete in all aspects should reach the office of the Official Liquidator by 30/03/2011 up to 6.00 PM and would be opened for inter-se bidding among tenderers on 31/03/2011 at 11.00 A.M. in the Office of the Official Liquidator Indore.
- 5. Sale is subject to confirmation by the Hon'ble High Court of M.P., Jabalpur.
- 6. This sale notice may be treated as notice to the secured creditors/unsecured creditors/contributories and all other parties having interest in the matter of company (In-Liqn.)

Sd-

(P.K. BATTA) OFFICIAL LIQUIDATOR

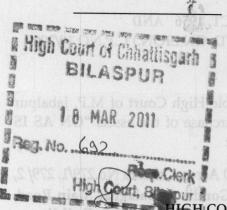
HIGH COURT OF MADHYA PRADESH & CHHATTISGARH STATE, INDORE (M.P)

1st Floor, Old CIA Building, Opp. GPO, Residency Area, Indore (M.P)

Indore

Ph. 0731-2710051 On behalf of Assets Sale Committee

02/03/2011





## Ministry of Corporate Affairs

Government of India

भारत सरकार कार्पोरेट कार्य मंत्रालय शासकीय समापक अधिकारी कार्यालय

OFFICE OF THE OFFICIAL LIQUIDATOR

मध्स प्रदेश एवं छत्तीसगढ उच्च न्यायालय, इंदौर

HIGH COURT OF MADHYA PRADESH & CHHATTISGARH STATES प्रथम तल, ओल्ड सी०आय०ए० बिलीडेंग, जी०पी०ओ० के सामने, रेसीडेंसी क्षेत्र, इंदौर (म०प्र०)

1<sup>ST</sup> FLOOR, OLD CIA BUILDING, OPP. GPO, RESIDENCY AREA, INDORE (M.P.)
PHONE: 0731-2710051(DIRECT), 2710568 (TELEFAX)
e-mail:ol\_mp\_chhattisgarh@hotmail.com---

CAO

कमांक

## No. OLI/ NPPL/Sale/10/ 2288

To

- 1. The Deputy Registrar
  High Court of Madhya Pradesh
  JABALPUR (M.P.)
  e-mail:mphc@nic.in
- 3. The Deputy Registrar
  High Court of Madhya Pradesh
  Bench at Indore, INDORE (M.P.)
  e-mail;hc.indore@nic.in
- 5. The Officer (In-Charge)
  FICCI, Federation House,
  Tansen Marg, <u>NEW DELHI.</u>
  e-mail: ficci@ficci.com
- 7. The Officer (In-Charge)
  Chamber of Commerce,
  Indo American Chamber of Commerce &
  Industries, 1-C, Vulcan Insurance Building, Veer
  Nariman Road, Churchgate, MUMB, 1-20
  e-mail:ho@iaccindia.com.
- 9. The Secretary
  M.P. Chamber of Commerce & Industry
  Chamber Bhawan, S.D.M. Road,
  GWALIOR (M.P.)
  e-mail:info@mpcci.com
- 11. Bombay Chamber of Commerce and Industry, 173, Mackinnon Mackinzi Building, 4, S.V. Road, Ballard Estate, <u>MUMBAI</u> e-mail:bcci@bombaychamber.com

रिजांट

Dated: 03/03/2011

- 2. The Deputy Registrar

  High Court of Madhya Pradesh

  Bench at Gwalior , GWALIOR (M.P.)

  e-mail:hcgwa@sancharnet.in
  - The Deputy Registrar
    High Court of Chhattisgarh
    BILASPUR (CHHG.)
    e-mail:hcbsp@mp.nic.in
  - The Secretary
    Ministry of Corporate Affairs,
    Shastri Bhawan, NEW DELHI.
    e-mail:company.liquidator@gmail.com
  - The Officer (Ir.-Charge). ASSOCHAM. 1, Community Centre, Zamrudpur, Kailash Colony, <u>NEW DELHI-110048</u>. e-mail:assochem@nic.in
- 10. The Secretary
  E-Procurement Technologies Pvt. Ltd.
  A-608,Wall Street-2, Opp. Orient Club
  Nr, Gujrat College, Elis Bridge,
  AHMEDABAD (GUJRAT)
  e-mail:sales@abcprocure.com
- 12. The Manager (Web)
  Bank DRT. Com, C-4, Sahyadri Apartments,
  9-A, I.P. Extension, <u>DELHI-110092</u>.
  e-mail:info@bankdrt.com

Sub: In the matter of M/s. Narmada Plastics Pvt. Ltd., (In-liqn.), Company Petition No. 10/07.

Sir,

I am to invite your kind attention on the subject noted above and to forward a copy of the Sale Notice of M/s. Narmada Plastics Pvi. Ltd. (In-Liquidation) for uploading/insertion on your website for giving wide publicity. A soft copy of this letter is also being sent on your e-mail address.

You are, therefore, requested to do the needful immediately.

Yours faithfully,

(P.K. BATTA) OFFICIAL LIQUIDATOR